

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-3208 -JK (LD) of 2022

DATED:- 30 - 05 - 2022

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)


Secretary to Government,

Dated:- 30 - 05 - 2022

No:-LAW-OIC/153/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


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(Khursheed Ahmad Bhat)
Additional Secretary to Government

Annexure to the Government Order No.3208 -JK(LD) of 2022 dated 30.05.2022

S.No	Number of the case	Title of the case	(OIC)
1	WP (C) No. 131/2022	Subash Chander and another V/s UT of J&K and ors	Sh. Suresh Kr, Khajuria Executive Engineer, PWD (R&B) Construction Division- II
2	WP (C) No. 571/2022	Mohd Ayoob Khan V/s UT of J&K and ors	Sh. Suresh Kumar, Superintendent Engineer, PWD (R&B) Circle Doda
3	WP (C) No. 1382/2014	Bal Krishan & ors V/s UT of J&K and ors	Mr. Rajnish Kumar Additional Secretary to govt PW (R&B) Department
4	WP (C) No. 140/2022	Kartar Singh V/s UT of J&K and ors	Sh. Vinod Kumar Gupta, Executive Engineer, PWD (R&B) Division Ramban
5	WP (C) No. 500/2022	Ab Aziz mnahas V/s UT of J&K and ors	
6	WP (C) No. 515/2022	M/S Raj Group of Construction V/s UT of J&K and ors	
7	WP (C) No. 895/2022	Chaman Lal V/s UT of J&K and ors	
8	WP (C) No. 601/2022	Inhabitants of Village mnal Maligam, Ramban V/s UT of J&K and ors	
9	WP (C) No. 773/2022	Mohd Amin shah V/s UT of J&K and ors	
10	WP (C) No. 1571/2021	Amar singh and ors V/s UT of J&K and ors	
11	WP (C) No. 495/2022	Abdul Ganie Bohroo and another V/s UT of J&K and ors	
12	WP (C) No. 2442/2018	Mohd Ramzan Nayak V/s UT of J&K and ors	
13	WP (C) No. /2022	Abdul Gani Malik V/s UT of J&K and ors	
14	WP (C) No. 403/2022	Inhabitants of Panchayat Dhrawari-A, Ward No. 1, Tehsil Gandoh District Doda through their representative Mohd Aslam V/s UT of J&K and ors	Sh. Shekh Mushtaq Ahmad, Executive Engineer, PWD (R&B) Spl Sub Division Gandoh
15	CCP (S) No. 226/2021 in WP (c) No. 1641/2021	Pana lal and another V/s Shaliendra Kumar (IAS) and others	
16	WP (C) No. 586/2022	Lal Hussain & ors	

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17	WP (C) No. 650/2022	Mohd Ramzan V/s UT of J&K and ors	
18	WP (C) No. 2603/2021	Abdul Rashid butt V/s UT of J&K and ors	
19	WP (C) No. 1177/2016	Khursheed Begum V/s State of J&K and ors	
20	OWP No. 909/2017	M/S B&L constructions (Joint Ventures) & Ors V/s Authority Under Payment of Wages Act & ors	Sh. Saleem-ul Sabha, Executive Engineer, PMGSY Division Thathir
21	WP (C) No. 733/2022	Sandesh Kumari V/s UT of J&K and ors	Sh. Devi Dayal, Executive Engineer, PMGSY Division Udhampur
22	WP (C) No. 749/2022	Mohd Iqbal V/s UT of J&K and ors	Sh. Kamal Gupta, Engineer, PMGSY Division Ramban
23	WP (C) No. 270/2022	Sanjay Razdan V/s UT of J&K and ors	Sh. Rajesh Sumberia, Executive Engineer, Div Basholi Vide order No. 1508-JK (LD) of 2022 dated 24.03.2022 Now Sh. Bharat Gupta, Executive Engineer, PWD (R&B) Division Basholi
24	WP (C) No. 132/2022	Puran Chand V/s UT of J&K and ors	Sh. Bharat Gupta, Executive Engineer, PWD (R&B) Division Basholi
25	WP (C) No. 545/2022	S.G.F. Infra private limited V/s UT of J&K and ors	
26	WP (C) No. 534/2022	S.G.F infra private Limited V/s UT of J&K and ors	Sh. Bharat Gupta, Executive Engineer, PWD (R&B) division Basholi
27	WP (C) No. 236/2022	Talib hussain V/s UT of J&K and ors	Sh. Ram Paul Gupta, Executive Engineer, PMGSY Division Jammu
28	WP (C) No. 2842/2021	Chaman Lal & Anr V/s UT of J&K and ors	Sh. Ravinder Kumar, Executive Engineer, PWD (R&B) division Kishtwar
29	WP (C) No. 2628/2021	Roshan lal V/s UT of J&K and ors	
30	WP (C) No. 2224/2021	Moti Ram V/s UT of J&K & Ors	Sh. Janak Raj, Executive Engineer, PWD (R&B) division Reasi
31	WP (C) No. 2218/2021	Moti Ram V/s UT of J&K & Ors	
32	WP (C) No. 131/2022	Ricky Sharma V/s Kishore Sharma & Ors	
33	WP (C) No. 1649/2021	Zohra KAS & Ors V/s UT of J&K & Ors	Sh. Maqbool Hussain, Executive Engineer, PWD (R&B) division Rajouri

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34	WP (C) No. 505/2022	Inhabitants of Panchayat Halqa Sunetar B Block Ramnagar Udhampur Th Bishan Dass Versus	Sh. Mohd Zabir, Executive Engineer, PWD (R&B) division Udhampur
35	WP (C) No. 613/2022	Inhabitants of Village Kogharmarh Thjely through Karnail singh V/s UT of J&K and ors	
36	WP (C) No. 686/2022	Amjad Ahmed Chandel V/s UT of J&K & Ors	
37	WP (C) No. 1569/2021	Ghulam Hussain & Anr V/s UT of J&K & Ors	Sh. Satish Bhagat, Executive Engineer, PMGSY division Ramnagar
38	WP (C) No. 61/2020	Dalip singh & Ors V/s UT of J&K & Ors	Sh. Harvinder Singh, Executive Engineer, PWD (R&B) division Poonch
39	WP(C) No. 191/2022	Cube Constructions Engineering V/s UT of J&K and Ors	Mohammad Rafiq Shiekh, Executive Engineer, PWD (R&B) Spl. Sub Division Doda